

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/723/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : SANTHOSAM PROMOTERS & DEVELOPERS LTD
NAME OF THE RESPONDENT : ROC, CHENNAI
UNDER SECTION : 252

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. Raghuratha Reddy PCL / petitioner
2. B. Sarath babu For Roc, Chennai
B. Sarath babu

ORDER

Representative for Applicant present. Counsel for the RoC present and has filed the report; the same is placed on record. The Representative for the Applicant has prayed for an adjournment to place on record the additional documents in order to demonstrate that the Applicant Company is a going Concern. At request, matter is adjourned. Put up on 11.07.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)